

Minutes of the Meeting dated 6 12 2010

Present:

- A. Sri A N Tiwari, Chief Information Commissioner
- B. Smt Annapurna Dixit, Information Commissioner
- C. Sri Satyanand Misra, Information Commissioner
- D. Sri Shailesh Gandhi, Information Commissioner
- E. Secretary and other officers assisted the Commission.

Agenda 1: Status of receipt/disposal, uploading of the decision of the Commission.

The Commission noted the status; and observed that not all decisions regarding disposed cases have been uploaded during November, 2010. The Commission directed the Secretary to ensure that designated officers compulsorily upload all decisions shown as disposed within a defined time frame preferably by 31.12.2010 those pending for uploading since.

Commission also desired that from now onwards cumulative status of the uploaded decisions announced and uploaded be presented.

(Action: Secretary/DS (PP))

Agenda 2: Inputs of the CIC/IC's on the proposed chapterization for 2009-10 circulated in 30.11.10.

Commission approved the chapters for the Annual Report 2009-10 as proposed. However, it desired that the proposed chapter "Central Information Commission during 2009-10" must include indepth analysis of status and trend of appeal, complaints filed and disposed vis-à-vis RTI applications filed with and disposed by Public Authorities.

(Action: Secretary/DS (PP))

Agenda 3: Inputs of the CIC/IC's on the job chart of Transparency Officers.

Commission desired that the Job Chart for the Transparency Officer be issued immediately to the public authorities.